

including that of Haldia Refinery are also being persuaded to recruit their labour from among the evicted persons through this Employment Exchange. It is also understood that the State Government propose to establish an Industrial Training Institute at Haldia and constructions of the buildings required for this purpose has already been undertaken.

Absorption of Haldia Port and Dock Workers

3705. SHRI MOHAMMAD ISMAIL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government propose to absorb the workers who are working for several years past in the Haldia Dock and Port, into regular department of Port Commissioners at Haldia ; and

(b) if so, when a decision is likely to be taken in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). All casual and other temporary workers directly engaged by the Calcutta Port Commissioners for the Haldia Dock Project are proposed to be absorbed into regular posts in the various Departments for operation and maintenance of Haldia Dock Project subject to their suitability and medical fitness. The workers employed by various contractors of Port and other industries may also be considered by the Calcutta Port Commissioners for filling other regular posts of Haldia Dock, when needed, if such employees are recommended by Sutahata Employment Exchange of the State Government. The staff working in the Haldia Dock Project is, however, not expected to be considered for regular posts of the Port Commissioners till the Haldia Dock is put into commission. In the meantime, the requirement of regular posts in the post construction period for operation and maintenance of the Haldia Dock is being worked out.

Visit of Indian Basket Ball Team to Taipei

3706. SHRI M. K. KRISHNAN : Will the Minister of EDUCATION AND SOCIAL

WELFARE be pleased to state :

(a) whether a basket ball team from India is going to participate in an international tournament to be held in June in Taipei ; and

(b) if so, whether Government have already given the necessary permission to the Indian Basketball team to go to Formosa ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) No, Sir.

(b) Does not arise.

Complaints Regarding Misappropriation of Money Granted for Construction of Border Roads in Rajasthan

3707. SHRI BRIJ RAJ SINGH-KOTAH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether his Ministry has received complaints regarding the misappropriation of a sum of rupees 2.50 crores in connection with construction work of Border Road in Rajasthan ; and

(b) if so, whether his Ministry has ascertained from Rajasthan Government that the construction of the above roads was according to schedule ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) No such specific complaint was received in this Ministry. However an honourable member had referred to such an allegation in his settlement made in Rajya Sabha on the 20th May 1970.

(b) At the request of the Government of Rajasthan a Committee of the Chief Engineer (Road) and the Chief Engineer (Mechanical) of this Ministry was appointed on the 23rd October, 1970, to enquire into the alleged irregularities in connection with construction work of strategic roads in Rajasthan. The enquiry has not yet been completed.

Taking over of Killick Nixon by M/s. Maganlal Chaganlal

3708. SHRI K. LAKKAPPA : Will the Minister of COMPANY AFFAIRS be pleased to state :